

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIRU BENCH, JAIPUR

OA 234/2001

DATE OF ORDER: 02.12.2003

1. Upendra Mohan Sharma son of Shri Ram Pal Sharma
2. Shiv Ratan Sharma son of Shri Hazari Lal Sharma
3. Raj Kishore Sharma son of Shri Brijraj Kishore Sharma
4. Moti Singh son of Shri Gurudeyal Singh
5. Ashok Tolani son of Shri Teekam Chand Tolani

All the applicant are working as Senior Clerk, Compilation Office, Western Railway, Ajmer.

.... Applicants

VERSUS

1. The Union of India through the General Manager, Western Railway, Churchgate, Mumbai.
2. The Statistical and Analysis Officer, Compilation Office, Western Railway, Ajmer.
3. Smt. Shashi Sharawat, Senior Clerk.
4. Shri Alek Aagra, Senior Clerk.
5. Shri Ajay Sharma, Senior Clerk.
6. Smt. Jai Harzani, Senior Clerk.
7. Shri Prakash Vyas, Senior Clerk.
8. Shri Sanjay Dismil, Senior Clerk.

.... Respondents .

None present for the applicant.

1. Mr. U.D. Sharma, Counsel for the respondents nos. 1 & 2.
2. Mr. C.B. Sharma, Counsel for the respondents nos. 3 to 7.

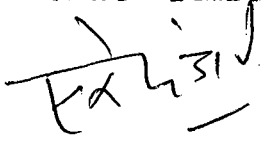
CORAM:


Hon'ble Mr. M.L. Chauhan, Member (Judicial)

Hon'ble Mr. A.K. Bhandari, Member (Administrative)

ORDER (ORAL)

From the order sheets, it is evident that none has put his appearance on behalf of the applicant on 25.9.2003 and 17.11.2003. None has put appearance on behalf of the applicant today also. It appears that applicant ^{has} lost interest in pursuing this OA. Hence, the OA is dismissed in default for non-prosecution.


(A.K. BHANDARI)
MEMBER (A)


(M.L. CHAUHAN)
MEMBER (J)